

ITEM NO.9

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).10502/2018

(Arising out of impugned final judgment and order dated 12-02-2018
in SAD No.81/2018 passed by the High Court Of Judicature At
Allahabad)

VIDYANATH UPADHYAY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.
(With appln.(s) for exemption from filing O.T.)

Respondent(s)

Date : 04-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Ms. Ritu Reniwal, Adv.
Mr. Vishnu Singh Rajput, Adv.
Mr. P.V. Singh, Adv.
For Mr. Balraj Dewan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List along with C.A.No.15137/2017 (Rajeshwar Kumar
Rakesh Vs. The State of Uttar Pradesh & Ors.).

(Sarita Purohit)
Court master

(Jagdish Chander)
Branch Officer